## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 286 OF 2016**

Dated: 12th February 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Changodar Chamber of Commerce & Industries .... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Tabrez Malawat

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

Mr. M. G. Ramachandran Mr. Shubham Arya for R-2

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on <u>12.04.2018.</u>

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member

ts/tpd